

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 46
CP/1477(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **RAJAN PUR V/s CRIMPLON YARNS PVT.**
LTD & ORS

Sec. 241(1) Rule 11 of NCLT

ORDER

1. Adv. Akash Agarwal for the Respondent No. 2 to 4 is present.
2. Ld. Counsel for the Respondent No. 2 to 4 submit that he has filed the reply.
3. List this matter on **02.08.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/